

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 185 of 2015**

Dated: **23<sup>rd</sup> February, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

<b>M/s Kalini Industries Pvt. Ltd.</b>	<b>.... Appellant (s)</b>
<i>Versus</i>	
<b>Rajasthan Electricity Regulatory Commission &amp; Ors.</b>	<b>..... Respondent (s)</b>

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Bipin Gupta for R-2 to R-5

**ORDER**

Mr. P.K. Bhandari, learned counsel appearing for the Appellant has filed rejoinder affidavit in the matter under copy to the Respondents side.

Post the matter for hearing on **6<sup>th</sup> April, 2016.**

**(T. Munikrishnaiah)**  
Technical Member

**(Justice Surendra Kumar)**  
Judicial Member

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